COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 198 OF 2015 AND APPEAL NO. 06 OF 2016

Dated: 19th December, 2017

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

APPEAL NO. 198 OF 2015

In the matter of:

Power Grid Corporation of India Ltd. Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

Ms. Rhea Luthra Ms. Neha Garg

Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

Mr. Bipin Gupta

Mr. Paramhans for R3 to R-5

Mr. R.B. Sharma for R-13

APPEAL NO. 06 OF 2016

In the matter of:

Power Grid Corporation of India Ltd. Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Deep Rao

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

Mr. Pradeep Misra

Mr. Manoj Kr. Sharma for R3 to R-5

Mr. S.K. Chaturvedi

Mr. Vishnu S. Pillai for R-11

Mr. R.B. Sharma for R-13

Sri Harsha Peechara for R-18

ORDER

The learned counsel, Mr. Manoj Kumar Sharma, appearing for the Respondent Nos. 3 to 5 submitted that he will file written submission on behalf of the Respondent No. 3 to 5 during the course of the day.

Submission made by the learned counsel appearing for the Respondent Nos. 3 to 5, as stated above, place on record.

The learned counsel, Mr. Manoj Kumar Sharma, appearing for the Respondent Nos. 3 to 5 is permitted to file the written submission on behalf of the Respondent No. 3 to 5 during the course of the day, duly serving copy on the other side.

Judgment is reserved.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member

js/vt